885

PRIME MINISTER'S NATIONAL RELIEF FUND

- 84. SHRI H. C. MATHUR: Will the PRIME MINISTER be pleased to state:
- (a) what agency is employed for the administration of the Prime Minister's National Relief Fund; and
- (b) whether it is governed by any rules or regulations?

THE- PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS AND ALSO IN CHARGE OF THE DEPART-MENT OF ATOMIC ENERGY (SHRI JAWAHARLAL^NEHRU): (a) Disbursements from t'.ie Prime Minister's National Relief Fund are made normally to Governors and Chief Ministers of States who make arrangements for providing relief to people in distress in their States. Grants are made more especially when there is a flood., scarcity or some other disaster like a cycflone or Are. well known Social Organisations have also been utilized to give relief, such as the United Council for Relief and Welfare and the Indian Red Cross Society.

(b) There are no specific rules or regulations governing the giving of this relief. The Fund was specially meant for emergency relief and it was thought that the normal rules and regulations would cause delay and thus sometimes defeat the purpose of quick relief.

REHABILITATION OF DISPLACED PERSONS IN THE EASTERN REGIONS

- 85. MOULANA M. FARUOI: Will the Minister for REHABILITATION be pleased to state:
- (a) whether a conference of Rehabilitation Secretaries of the Eastern States was held in Calcutta for the purpose of laying out a provisional programme for the second Five Year Plan regarding the rehabilitation of displaced persons in the eastern regions;

(b) if so, what were the main items of the programme recommended by the conference; and

to Questions

(c) whether these recommendations have incorporated by the Planning Commission in the draft second Five Year Plan?

THE MINISTER FOR REHABILITATION (SHRI.MEHR CHAND KHANNA): (a) Yes.

- (b) The grant of urban, rural, housing and industrial loans, as also the provision of medical and educational facilities and the setting up of training and production centres.
 - (c) Yes, with certain modifications.

मिठाई की गोली, बिस्कृट ग्रादि का निर्माण

८६. श्री कृष्णकान्त व्यास : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि अगस्त, १६४७ से लेकर अब तक कितने ऐसे उद्योग धंघों की स्थापना की गई है जहां मिठाई को गोलियां, विस्कृट और चीनी की अन्य वस्तुरें तैयार की जा रही हैं ?

t [MANUFACTURE OF CONFECTIONERY ETC.

86. SHRI KRISHNAKANT VYAS: Will the Minister for COMMERCE ANT* INDUSTRY be pleased to state the number of concerns manufacturing confeoy tionery, such as lozenges, biscuits and other sugar-made things, since August, 1947?]

बाणिज्य तथा उद्योग मंत्री (श्री टी॰ टी॰ कृष्णमाचारी) : अगस्त १६४७ से मिठाई ती गोलियां ग्रीर बिस्कृट बनाने वाले संगठित कारखानों की संख्या १८० है। इसके अतिरिक्त मरब्बा, मीठी चटनी, संरक्षित फलों ग्रादि के निर्माता भी हैं जिनकी संख्या ज्ञात नहीं है।

†[THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNA-MACHARI): The number of organised

+English translation.

units manufacturing confectionery and biscuits since August 1947 is 180. 'Besides, there are manufacturers of jams, jellies, preserved fruits, etc., whose number is not known.]

भारत इंडिया रेडियो के जन सम्पर्क कार्यालय के संचालक के कार्य

८७. श्री कृष्णकान्त व्यास : क्या सूचना तथा प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

- (क) आँल इंडिया रेडियो के जन-सम्पंक कार्यालय के संचालक का बेतन क्या है और उनके कार्य क्या है;
- (ख) क्या ग्रॉल इंडिया रेडियो के विभिन्न केन्द्रों पर कोई जन सम्पर्कग्रधिकारी नियुक्त है; यदि हां, तो उन केन्द्रों के नाम क्या हैं; ग्रौर
- (ग) इस प्रकार के अधिकारियों के बेतनादि क्या है ?

f [Functions of the Director, Public Relations Office of A.I.R.

- 87. SHRI KRISHNAKANT VYAS: Will the Minister for Information and Broadcasting be pleased to state:
- (a) the salary and the functions of the Director, Public Relations Office of the All India Radio;
- (b) whether any Public Relations Officers are appointed at different stations of the All India Radio and if so, the names of those stations; and
 - (c) the salary etc. of such Officers?]

सूचना तथा प्रसारण मंत्री (डा० बी० बी० केसकर): (क) ग्रॉल इंडिया रेडियो में जन-सम्पर्क संचालक का कोई पद नहीं है।

tEnglish translation.

(ख) व (ग). जन-सम्पर्क के सम्बन्ध में सरकार ने निश्चय किया है कि ग्रॉल इंडिया रेडियो का जन-सम्पर्क कार्य प्रेस इन्फार्मेशन ब्यूरो को सौंपा जाय । इस काम के लिये ग्रिंधकारी इस कार्यालय में सहायक सूचना ग्रिंधकारियों (ग्रिंसस्टेंट इन्फार्मेशन ग्राफि-सर) के पद में रखें जायेंगे ।

to Questions

f[THE MINISTER FOR INFORMA TION AND BROADCASTING (DR. B. V. KESKAR) : (a) There is no post of Director, of Public Relations in All India Radio.

(b) and (c). In conformity with the policy adopted in the Government of India in the matter of public relations, it has been decided to entrust the public relations work of All India Radio to the Press Information Bureau, in which posts of Assistant Information Officers for this purpose are created.]

च्यापार चिन्ह-पंजीयन कार्यालय

६६. श्री कृष्णकान्त व्यास : क्या वाणिक्य तथा उद्योग मंत्री यह बताने की कपा करेंगे कि :

- (क) भारत में कितने व्यापार चिन्ह-पंजीयन कार्यालय हैं; और
 - (ख) किन किन शहरों में वे स्थित हैं?

j [TRADE MARKS REGISTRATION OFFICES

- 88. SHRI KRISHNAKANT VYAS: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) the number of Trade Macks Registration Offices in India; and
- (b) the names of cities where they are located?]

वाणिज्य तथा उद्योग मंत्री (श्री टी॰ टी॰ कृष्णमाचारी) : (क) तीन

(ख) बम्बई, कलकत्ता ग्रीर बंगलीर ।